

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

8.

C.P. (IB)/760(MB)2022

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Shivaji Ramling Sakhare

Vs

Gds Buildcon Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Viraj Parikh, Ld. Counsel for the Financial Creditor present. Mr. Amir Arsiwala i/b Mahalakshmi Ganapathy, Ld. Counsel for the Corporate Debtor present.
2. List this matter for hearing on **20.03.2023**.

Sd/-

**PRABHAT KUMAR**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)